

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.69/(MAH)/2011  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017


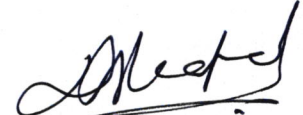
NAME OF THE PARTIES: Mr. Dilip S. Kapadia

V/s.

M/s. Maruti Super Touch Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Sadashiv T. Kharmate	PCS Resp. for 1, 2, 3 & 4	
2	Dilip S. Kapadia	Petitioner	

**ORDER**

**C.P. No. 69/397-398/CLB/MB/MAH/2011**

1. The Petitioner is present in person. The Learned Representative for the Respondent is present.
2. Due to want of time matter cannot be heard today. Adjourned to **1<sup>st</sup> May 2017**  
**at 2.30 PM.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **07.04.2017**